CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 26TH DAY OF MAY 1998

Civil Contempt petition No. 34 of 1998

Ιn

Original Application No. 200 of 1992

HON.MR.S.DAYAL, MEMBER (A)

HON.MR.S.L.JAIN, MEMBER(J)

JeewA Ram, S/o Har Prasad Resident of Village Anniya, Post Northa Esapur District Mahamaya Nagar

.. Petitioner

(By Adv: Shri R. Narain)

Versus

- Sri Surendra Jain, General manager
 Northern railway, Baroda House, New Delhi
- Sri R.P. Pandey, Division Railway Manager, eastern Northern railway Gorakhpur.
- 3. Sri ramesh Chand jain
 Rail path Nirakshak(PWI) Mathura

.. Respondents

O R D E R(oral)

HON.MR.S.DAYAL, MEMBER (A)

Shri R. Narain learned counsel for the applicant has moved this contempt petition in pursuance of directions given in OA 200/92 decided on 27.4.93 in which directions were made for compliance of order regarding entering the name of the applicant in Live Casual labour register within three months from the date of communication of the order. The applicant has filed this contempt petition on 9.3.98. The reasons for delay stated by him that he had been making representations to the opp. parties who did not respond to his representations.

2. It is clear from the dates given above that this no no contempt petition is barred by limitation and notices can be issued in this case. The contempt petition is therefore disallowed and the case is consigned to records.

MEMBER(J)

MEMBER (A)

Dated: 26.5.98 Uv/